

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 145 OF 2016

Dated: 18th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Rajasthan Renewable Energy Corporation Ltd.Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : Ms. Susan Mathew
Mr.D.C. Gupta (Rep.)

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta,
Mr. Abhishek Upadhyay and
Ms. Himanshi Andley for R-1

Mr. Dhruv Dewan
Mr. Kostubh Devnani for R-2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **09.01.2017.**

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson